

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: /2.12.2025

No. 2845 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Civil Judges (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 1st Class for the District noted against their name in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the Districts
<u>1</u>	<u>2</u>	<u>3</u>
1.	Sri Vikramaditya Mishra, J.M. 2 nd Class, Bhojpur at Ara	Bhojpur at Ara
2.	Ms. Aditi, J.M. 2 nd Class, Sitamarhi	Sitamarhi

By order of the High Court,
Sd/- P.K. Malik
Registrar General

Memo. No. 102280 - 102306 / **Dated, Patna the** 12.12.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judges, Bhojpur at Ara/ Sitamarhi for information {and communication to the officers concerned.

Aforesaid officers are also vested with the powers of Additional Civil Judge (Junior Division) for the district noted against their names in column no. 3 of the table.}

{-} For P.D. Js. concerned only.


Registrar General